

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 15.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

SI No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/25/2026	CRP No. 11 of 2025	SMTI. MAMOTA G. SANGMA & ORS -VS- SMTI. KUKILA MARAK	MR. P. R. PASKE	MS. T.N. MARAK	SMTI. M. K. LYNGDOH	10:00 AM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD-2.0/39/2026	WP (C) No. 344 of 2015	SHRI. MRINAL KANTE DE -VS- STATE OF MEGHALAYA & ORS	MS. S. THAPA MS. S. KHATUN	MR. J. N. RYNJAH	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
3.	HCM/SMD-2.0/71/2026	WP (C) No. 629 of 2025	SHRI. LORENCE MALNGIANG -VS- THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & ORS	MR. R. PAHSYNTIEW	SHRI. W. KHYLLEP	SMTI. E. SHBAONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/28/2026	WP(C) No. 71 of 2020	SMTI. DISAKA ELLIOTTE LALOO -VS- MEGHALAYA PUBLIC SERVICE COMMISSION & ORS	MR. PHILEMON NONGBRI	MR. K. P. BHATTACHARJEE, MR. S. KHYRIEM	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/32/2026	WP (C) No. 332 of 2025	SMTI. JUDITH RIAHTAM -VS- THE STATE OF MEGHALAYA & ORS	MS. C. L. MAWPHLANG	MR. K. V. KHARLYNGDOH	SHRI. A. W. LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
3.	HCM/SMD-2.0/53/2026	WP (C) No. 465 of 2025	SMTI. SAROJ -VS- KENDRIYA VIDYALA SANGATHAN & ORS	MS. G. C. MARBOH	MR. M. K. MAZUMDAR	SMTI. E. SHABONG	10:30 AM	PHYSICAL	ANNEXE BUILDING
4.	HCM/SMD-2.0/75/2026	CrI. Petn. No. 123 of 2023	SHRI. MOHD SALMAN -VS- STATE OF MEGHALAYA & ORS	MS. A. JOSHI	MR. J. THABAH MS. G. C. MARBOH	SHRI. ANTONY SYIEMIONG	3:00 PM	PHYSICAL	ANNEXE BUILDING
5.	HCM/SMD-2.0/43/2026	WP (C) No. 409 of 2025	SHRI. ARUN CH. DEKA -VS- STATE OF MEGHALAYA & ORS	MR. S. JINDAL	MS. Z. E. NONGKYNRIH	SHRI. ANTONY SYIEMIONG	2:00 PM	PHYSICAL	ANNEXE BUILDING

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Cases Listed for Mediation on 17.04.2026

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/45/2026	WP(C) No. 454 of 2024	NONGJRONG VILLAGE -VS- THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & ORS	MS, E, BLAH	SHRI. W. KHYLLEP, MR. S. MARPAN	SHRI. A. SYIEMIIONG	2:00 PM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD-2.0/47/2026	WP (C) No. 586 of 2025	SHRI. ROWELL M. SANGMA -VS- STATE OF MEGHALAYA & ORS	MR. P. T. SANGMA	MR. A.H. KHARWANLANG	SHRI. A. SYIEMIIONG	3:00 PM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD-2.0/51/2026	WP(C) No. 299 of 2025	SHRI. ROSTONWELL KHARBYNGAR -VS- STATE OF MEGHALAYA & ORS	MR. W. KHONGSNI	MS. Z. E. NONGKYNRIH	SMTI. E. SHABONG	10:30 AM	PHYSICAL	ANNEXE BUILDING
4.	HCM/SMD-2.0/73/2026	WP (C) No. 214 of 2025	SMTI. GRESALLINE CH. MARAK -VS- STATE OF MEGHALAYA & ORS	MS. G. CH. MARAK	MS. Z.E. NONGKYNRIH MR. R. PAHSYNTIEW, MS. E. B. PASSAH	SMTI. P. YADAV	12:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
5.	HCM/SMD-2.0/49/026	WP (C) No. 407 of 2025	SHRI. MADAN SINGH -VS- REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA.	MS. P. CHETTRI	MR. S. SEN	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
6.	HCM/SMD-2.0/12/2026	CRP No. 17 of 2025	SHRI ABHIRAM HAJONG -VS- SAKUNTALA HAJONG	MR. M. F. QURESHI MR L. KOCH	MS. P. AGGARWAL	SHRI. A. SYIEMIIONG	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
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MEDIATION CASES

S. No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD-2.0/76/2026	CRP No. 32 of 2025	SMTI. MANJU PAUL -VS- SMTI. BINA RANI PAUL & ORS	MR.S. CHANDA	MR. T. CHANDA	DR. M. KHARSHIING	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2	HCM/SMD-2.0/77/2026	WP (C) No. 293 of 2025	SMTI. NAJMINA BEGUM & ORS -VS- STATE OF MEGHALAYA & ORS	MS. E. PAJUH	MS. Z. E. NONGKYNRIH MR. A. H. KHARWANLANG MS. E. B. PASSAH	DR. M. KHARSHIING	12:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM